

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):
(a) The closure was effected with the knowledge of Government.

(b) Yes.

(c) (i) There will be a loss in production of 10,000 tons of pig iron per month but this will be more than compensated by the production of the additional blast furnaces of the Company.

(ii) Most of the workers will be transferred to Burnpur with continuity of service. Full retrenchment benefits will be available for workers who voluntarily resign or who get employment in the Hindustan Steel Private Limited.

अल्प बचत योजना में एकत्र किये गये रुपये का केन्द्र और राज्य सरकारों के बीच बंटवारा

*२९४. श्रीमती सीता युद्धवीर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि अल्प बचत योजना के अर्धीन एकत्र किये गये रुपये को केन्द्र और राज्य सरकारों के बीच बांटने की क्या व्यवस्था है ?

†[SHARING OF SMALL SAVINGS SCHEME COLLECTIONS BETWEEN CENTRAL AND STATE GOVERNMENTS

*294. SHRIMATI SEETA YUDHVIR: Will the Minister of FINANCE be pleased to state the arrangements between the Central and State Governments for sharing collections under the Small Savings Scheme?]

वित्त उपमंत्री (श्री श्री० आर० भगत):
खर्च बाद दे कर राज्यों में जितना रुपया इकट्ठा होता है उसका दो-तिहाई भाग राज्य सरकारों को विकास-कार्यों के निमित्त दस वर्ष की अवधि के लिये ऋण के रूप में दे दिया जाता है ।

†[THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): The State Governments are given two thirds of the net collections in their respective areas as loans for a ten-year period for development purposes.]

VISIT OF FINANCE MINISTRY OFFICIALS TO WASHINGTON

*295. { SHRI Z. A. AHMAD:
SHRI BHUPESH GUPTA:

Will the Minister of FINANCE be pleased to state:

(a) whether some officers of the Ministry of Finance are going to Washington in December, 1958;

(b) if so, whether settlement of certain problems relating to taxation is one of the reasons for this visit;

(c) what are these problems; and

(d) if the answer to part (b) above be in the negative, what is the purpose of the visit?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) A delegation consisting of Shri V. V. Chari, Member, Central Board of Revenue (leader), Shri N. H. Naqvi, Secretary, Central Board of Revenue, and Shri M. S. Sivaramakrishna, Under Secretary, Central Board of Revenue, left India on the 1st December 1958 for Canada and the United States of America.

(b) to (d). The delegation will engage in negotiations with the taxation authorities of Canada and the United States of America with a view to exploring the possibilities of concluding agreements with these countries for avoidance of double taxation of income.

*87. [This question which was postponed from the 25th November, 1958 has been further postponed to the 23rd December, 1958.]